

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation

**GOVERNMENT ORDER NO:- 16660-JK (LD) of 2024**  
**DATED: - 07 - 10 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-  
**(Achal Sethi)**  
Secretary to Government  
Dated: 07.10.2024

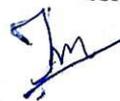
No:-LAW-OIC/10/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department,
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
**(Reyaz Ali Bhat)**

Assistant Legal Remembrancer



**Annexure to the Government Order No.16660 -JK (LD) of 2024 dated 07.10.2024**

S No.	Title of the case	OIC
1	Farooq Ahmad Ganie and Ors. V/s U.T of J&K & Others in O.A. NO. 24/2024	<b>Mr. Nasir Ahmad Shah-Dy-SP (S) (Personnel) PHQ</b>
2	Bilal Ahmad Lone V/s UT of J&K & other in CRM (M) No. 428/2024.	<b>Mr. Zahoor Ahmad, Dy. S.P Economic Offence Wing, Crime Branch, Srinagar</b>
3	Kewal Krishan and Anr. V/s U.T of J&K and others in M.A No. 489/2024, O.A No. 586/2024	<b>Mr. Monish Kumar, Under Secretary to Government Home Department</b>
4	GHULAM MOHI UD DIN GANIE VERSUS U.T OF JAMMU & KASHMIR in O.A No. 346 of 2024.	<b>Mr. MANAV GUPTA, FINANCIAL ADVISOR/ CHIEF ACCOUNTS OFFICER</b>
5	FIR No. 116/2023 U/S 376/342/406 IPC of PS Baderwah titled U.T of J&K V/s Ravinder Kumar.	<b>Sh Waseem Mehmood , DySP SDPO Baderwah , Supervisory Officer P/S Baderwah</b>
6	Tariq Ahmad Paswal V/s U.T of J&K & Others in T.A. NO. 3841/2021, SWP NO.1516/2016.	<b>Mr. Nasir Ahmad Shah-Dy-SP (S) (Personnel) PHQ</b>
7	KHATIJA BEGUM & OTHERS Versus U.T OF J&K & OTHERS in WP (C) No. 3067/2023.	<b>Mr. Shabir Nawab, SSP Commandant JKAP 5th Bn.</b>
8	FIR No 28/2024, U/S 8/21-29 NDPS Act of P/S Boniyar titled UT of J&K V/S Abdul Qayoom Ganie & Ors.	<b>Sh. Showket Ali SDPO Uri</b>
9	FIR No. 33/2021 U/s 452/376 IPC & 4 POCSO Act of PS Dharamkund titled Atta Mohd V/s U.T of J&K.	<b>Faraz Hussain Shah, Dy.SP</b>
10	CCPS No. 254/2024 in CMM No. 250/2020 titled Nazir Ahmad Sheikh Vs Incharge Police Post Aloosa	<b>Shri Lateef Ahmad Khan No. 185681 Dy SP HQRS Bandipora</b>
11	WPC No. 1574/2024 titled Omkar Nath Bhat Vs UT of J&K and Ors	<b>Shri Hariprasad KK IPS ASP/SDPO Kothibagh Srinagar</b>

*Jm*

*Reyazul*